

IT E M NO.1  
PH

COUR T NO.3

SECT I O N XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).2848/ 2006

(From the judgement and order dated 11/07 / 2 005 in D B CS A No.497/2005 of  
The H I G H C O U R T O F R A J A S T H A N AT J A I P U R )

STAT E OF R A J A S T H A N & O R S.

Petitioner(s)

V E R S U S

J A G D I S H N A R A I N C H A T U R V E D I

Respondent(s)

(With appln. for intervention and exem. from filing O.T. and bringing on record the  
Lrs. of decd. respt. and with prayer for interim relief and office report)(For final  
disposal)

WITH

SL P(C)No.23661 / 2003

(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T ) (F O R F I N A L  
D I S P O S A L)

SL P(C)No.24062 / 2003

(W I T H P R A Y E R F O R I N T E R I M R E L I E F ) (F O R F I N A L D I S P O S A L)

SL P(C)No.24124- 24125 / 2003

(W I T H P R A Y E R F O R I N T E R I M R E L I E F ) (F O R F I N A L D I S P O S A L)

SL P(C)No.24750 / 2003

(W I T H P R A Y E R F O R I N T E R I M R E L I E F ) (F O R F I N A L D I S P O S A L)

SL P(C)No.214 / 2004

(W I T H A P P L N.(S) F O R P E R M I S S I O N T O P L A C E A D D L. D O C U M E N T S O N  
R E C O R D

A N D W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T )  
(F O R F I N A L D I S P O S A L)

SL P(C)No.11767 / 2004

(W I T H A P P L N.(S) F O R C/ D E L A Y I N F I L I N G S L P A N D O F F I C E R E P O R T )  
(F O R F I N A L D I S P O S A L)

SL P(C)No.13421 / 2004

(W I T H A P P L N.(S) F O R E X E M P T I O N F R O M F I L I N G O.T. A N D O F F I C E  
R E P O R T)

(F O R F I N A L D I S P O S A L)

SL P(C)No.5617 / 2005

(W I T H A P P L N.(S) F O R D I R E C T I O N S A N D P E R M I S S I O N T O P L A C E A D D L.  
D O C U M E N T S O N R E C O R D A N D E X E M P T I O N F R O M F I L I N G O.T. A N D O F F I C E  
R E P O R T)

(F O R F I N A L D I S P O S A L)

SL P(C)No.5654 / 2005 (W I T H A P P L N. F O R I M P L E A D I N G P A R T Y & P R A Y E R  
F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T )

(F O R F I N A L D I S P O S A L)

SL P(C)No.5723 / 2005 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E

RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5730 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5738 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5739 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5740 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5745 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5746 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5749 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)

3

(FOR FIN A L D I S P O S A L)

SL P(C)No.5750 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5752 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5758 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5765 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5767 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5768 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5770 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5773 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5774 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E

RE P O R T)  
(FOR FIN A L D I S P O S A L)

4

SL P(C)No.5776 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5779 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5781 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5782 / 2005 (W I T H AP P L N.(S) FO R EX E M P T I O N FRO M FIL I N G O.T.  
AN D W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E R E P O R T )(FO R  
FIN A L D I S P O S A L)

SL P(C)No.5783 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5784 / 2005 (W I T H AP P L N.(S) FO R EX E M P T I O N FRO M FIL I N G C/C  
OF TH E I M P U G N E D JUDG M E N T AN D EX E M P T I O N FRO M FIL I N G O.T. AN D  
W I T H P R A Y E R FO R INT E R I M R E L I E F AND OFF IC E R E P O R T ) (FO R FIN A L  
D I S P O S A L)

SL P(C)No.5787 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5788 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5789 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F )  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5791 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F )  
5

(FOR FIN A L D I S P O S A L)

SL P(C)No.5790 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5793 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5792 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5795 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5796 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5797 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5798 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5799 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5800 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5801 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5805 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

6

SL P(C)No.5809 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5810 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5812 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5815 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5817 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5819 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5878 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5890 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5940 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5957 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)

7

(FOR FIN A L D I S P O S A L)

SL P(C)No.5976 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5980 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5983 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5984 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.6031 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.6033 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.6036 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F )  
(FOR FIN A L D I S P O S A L)

SL P(C)No.6039 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AN D OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.5985 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F )  
(FOR FIN A L D I S P O S A L)

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SL P(C)No.11854 / 2005 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.11857 / 2005 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.11856 / 2005 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.11855 / 2005 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.11657 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AN D OFF IC E  
RE PO R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.14030 / 2005 (W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T.  
AN D SUBST I T U T I O N AN D C/ D E L A Y IN FIL I N G SUBS T I T U T I O N AP P L N. AN D  
OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.14389 / 2005 (W I T H AP P L N.(S) FOR C/ D E L A Y IN FIL I N G SL P AN D C/  
D E L A Y IN R E F I L I N G SL P AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.15353 / 2005 (W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T.  
AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.15261 / 2005 (W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T.  
AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.16357- 16358 / 2005 (W I T H AP P L N.(S) FO R C/ D E L A Y IN FIL I N G SL P  
AN D C/ D E L A Y IN R E F I L I N G SL P AN D OFF IC E R E P O R T )(FO R FIN A L

D I S P O S A L )

SL P(C)No.18922 / 2005 ( W I T H AP P L N.(S) FOR C/ D E L A Y IN FIL I N G SL P AN D EX E M P T I O N FRO M FIL I N G O.T. AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.17895 / 2005 ( W I T H P R A Y E R FOR INT E R I M R E L I E F AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

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SL P(C)No.19528 / 2005 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.19208 / 2005 ( W I T H AP P L N.(S) FOR C/ D E L A Y IN FIL I N G SL P AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.20134 / 2005 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T. AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.20916 / 2005 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T. AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.21761 / 2005 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T. AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.21763 / 2005 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T. AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.21765 / 2005 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T. AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.21764 / 2005 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T. AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.21762 / 2005 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T. AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.22631 / 2005 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.22625 / 2005 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.22754 / 2005 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.21615 / 2005 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.22951 / 2005 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T. AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

10

SL P(C)No.22506- 22509 / 2005 ( W I T H AP P L N.(S) FO R EX E M P T I O N FRO M FIL I N G O.T. AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.23038 / 2005 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.24344 / 2005 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.24346 / 2005 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.24347 / 2005 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.24724 / 2005 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.24725 / 2005 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.24909 / 2005 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L )

SL P(C)No.24892 / 2005 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.5131 / 2005 (FOR FIN A L D I S P O S A L)  
SL P(C)No.6611 / 2005 (FOR FIN A L D I S P O S A L)  
SL P(C)No.26907 / 2004 (FOR FIN A L D I S P O S A L)  
SL P(C)No.26896 / 2004 (FOR FIN A L D I S P O S A L)  
SL P(C)No.26895 / 2004 (FOR FIN A L D I S P O S A L)  
SL P(C)No.5132 / 2005 (W I T H AP P L N.(S) FOR C/ D E L A Y IN FIL I N G SL P AN D  
OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.5134 / 2005 (FOR FIN A L D I S P O S A L)  
SL P(C)No.25624 / 2005 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.25651 / 2005 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.26002 / 2005 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

11

SL P(C)No.26512 / 2005  
(W I T H AP P L N.(S) FOR C/ D E L A Y IN FIL I N G SL P AN D C/ D E L A Y IN  
R E F I L I N G SL P AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.95/ 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.25684 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AN D OFF IC E  
R E P O R T)  
(FOR FIN A L D I S P O S A L)  
SL P(C)No.26211 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AN D OFF IC E  
R E P O R T)  
(FOR FIN A L D I S P O S A L)  
SL P(C)No.439 / 2006 (W I T H AP P L N.(S) FOR C/ D E L A Y IN FIL I N G SL P AN D  
OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.441 / 2006 (W I T H AP P L N.(S) FOR C/ D E L A Y IN FIL I N G SL P AN D  
OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.898 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.895 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.1687 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.1723 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.2354 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.2417 / 2006 (W I T H AP P L N.(S) FOR C/ D E L A Y IN FIL I N G SL P AN D  
OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.2689 / 2006 (W I T H AP P L N.(S) FOR C/ D E L A Y IN FIL I N G SL P AN D  
OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.1736 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.2111 / 2006 (W I T H AP P L N.(S) FOR ACCE P T I N G ENG L I S H  
TRA N S L A T I O N AN D W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
R E P O R T)  
(FOR FIN A L D I S P O S A L)

SL P(C)No.3460 / 2006 (FOR FIN A L D I S P O S A L)

SL P(C)No.4096 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
12

SL P(C)No.3773 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.3776 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.4298 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.4097 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.4095 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.4740 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.5365 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.5366 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.5840 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.5841 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.5828 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.5821 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.5830 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.5824 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.105 / 2005 (FOR FIN A L D I S P O S A L)

T.P.(C)No.198 /2006 (W I T H AP P L N.(S) FOR STAY AN D OFF IC E R E P O R T )  
(FOR FIN A L D I S P O S A L)

T.P.(C)No.195 /2006 (W I T H AP P L N.(S) FOR STAY AN D OFF IC E R E P O R T )  
(FOR FIN A L D I S P O S A L)

T.P.(C)No.200 /2006 (W I T H AP P L N.(S) FOR STAY AN D OFF IC E R E P O R T )  
(FOR FIN A L D I S P O S A L)

T.P.(C)No.196 /2006 (W I T H AP P L N.(S) FOR STAY AN D OFF IC E R E P O R T )  
(FOR FIN A L D I S P O S A L)

SL P(C)No.6353 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.8041 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.6677 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.6982 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.7283 / 2006 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.8517 / 2006 (W I T H P R A Y E R FOR INT E R I M R E L I E F AND OFF IC E  
R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.8620 / 2006 (W I T H AP P L N.(S) FOR STAY AND W I T H P R A Y E R FOR

INT E R I M R E L I E F A N D O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 8 6 3 2 / 2 0 0 6 ( W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 8 6 7 8 / 2 0 0 6 ( W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 9 5 8 4 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 9 2 8 9 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 0 7 8 6 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 0 7 8 7 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 1 2 2 5 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 1 2 2 7 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 1 1 0 4 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 1 6 9 6 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

14

S L P ( C ) N o . 1 1 7 0 8 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 2 1 5 1 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

T . P . ( C ) N o . 6 0 4 / 2 0 0 6 ( W I T H A P P L N . ( S ) F O R S T A Y A N D O F F I C E R E P O R T )  
( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 1 2 9 3 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 1 2 9 4 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 2 3 2 9 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 1 2 9 2 / 2 0 0 6 ( W I T H A P P L N . ( S ) F O R I M P L E A D I N G P A R T Y A N D O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 7 1 1 6 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 5 0 4 6 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 5 0 4 7 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 5 3 2 2 / 2 0 0 6 ( W I T H A P P L N . ( S ) F O R C / D E L A Y I N F I L I N G S L P A N D O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 5 2 3 9 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 5 9 2 5 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 6 9 6 0 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 6 9 5 6 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 7 4 5 6 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 7 4 6 0 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

S L P ( C ) N o . 1 7 1 5 8 / 2 0 0 6 ( W I T H O F F I C E R E P O R T ) ( F O R F I N A L D I S P O S A L )

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SL P(C)No.18874 / 2006 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.18868 / 2006 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.18869 / 2006 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.18870 / 2006 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.21327 / 2006 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.598 / 2007 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.599 / 2007 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.601 / 2007 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.604 / 2007 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.606 / 2007 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.607 / 2007 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.609 / 2007 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.610 / 2007 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.608 / 2007 ( W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.2329 / 2007 ( W I T H OFF IC E R E P O R T )(FO R FIN A L D I S P O S A L)  
SL P(C)No.2940 / 2007 ( W I T H OFF IC E R E P O R T )(FO R FIN A L D I S P O S A L)  
SL P(C)No.2584 / 2007 ( W I T H OFF IC E R E P O R T )(FO R FIN A L D I S P O S A L)  
SL P(C)No.2581 / 2007 ( W I T H OFF IC E R E P O R T )(FO R FIN A L D I S P O S A L)

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SL P(C)No.3219 / 2007 ( W I T H OFF IC E R E P O R T )(FO R FIN A L D I S P O S A L)  
SL P(C)No.4716 / 2007 ( W I T H OFF IC E R E P O R T )(FO R FIN A L D I S P O S A L)  
SL P(C)No.2575 / 2007 ( W I T H AP P L N.(S) FOR C/ D E L A Y IN FIL I N G SL P AN D  
EX E M P T I O N FRO M FIL I N G O.T. AN D OFF IC E R E P O R T ) (FOR FIN A L  
D I S P O S A L)  
SL P(C)No.2579 / 2007 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T.  
AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.4859 / 2007 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T.  
AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.2572 / 2007 ( W I T H AP P L N.(S) FOR C/ D E L A Y IN FIL I N G SL P AN D  
OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.5711 / 2007 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T.  
AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.5709 / 2007 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T.  
AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)  
SL P(C)No.6435 / 2007 ( W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T.  
AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.7710 / 2007 (W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T.  
AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.11872 / 2007 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.11693 / 2007 (W I T H AP P L N.(S) FOR C/ D E L A Y IN FIL I N G SL P)  
(FOR FIN A L D I S P O S A L)

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SL P(C)No.11869 / 2007 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.12334 / 2007 (W I T H AP P L N.(S) FOR EX E M P T I O N FRO M FIL I N G O.T.  
AN D OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.20134 / 2007 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.24339 / 2005 (W I T H P R A Y E R FOR INT E R I M R E L I E F AN D OFF IC E  
R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.20482 / 2008 (W I T H OFF IC E R E P O R T ) (FOR FIN A L D I S P O S A L)

SL P(C)No.1737 / 2006 (W I T H OFF IC E R E P O R T )

SL P(C)No.29675 / 2008 (W I T H OFF IC E R E P O R T )

SL P(C)No.2964 / 2009 (W I T H OFF IC E R E P O R T )

SL P(C)No.11707 / 2006 (W I T H OFF IC E R E P O R T )

SL P(C)No.4099 / 2006 (W I T H P R A Y E R FOR INT E R I M R E L I E F AN D OFF IC E  
R E P O R T)

SL P(C)No.4267 / 2006

Date: 24/2 / 2 009 These Petitions were called on for hearing today.

COR A M :

HON' B L E Dr. JUST IC E AR I J I T PAS A Y A T  
HON' B L E Mr. JUST IC E ASHO K KU M A R GANGUL Y

For appearing parties:

Mr. P.P. Rao,Sr.Adv.  
Mr. Manish Kumar,Adv.  
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Mr. Rakesh Kumar,Adv.  
Mr. Amit Chaudhary,Adv.  
Mr. Majid Ali Khan,Adv.  
Mr. Ansar Ahmad Chaudhary,Adv.

Mr. Milind Kumar,Adv.for  
Mr. Aruneshwar Gupta,AAG.

Mr. Kumar Kartikay,Adv.  
Mr. Ranvijay,Adv.  
Ms. Neelu Sharma,Adv.  
Mr. Jatinder Kumar Bhatia,Adv.

For Respondent(s) Mr. Sushil Kr. Jain,Adv.  
Ms. Archana Tiwari,Adv.

Mr. B.D. Sharma,Adv.

Mr. Shantanu Bhardwaj, Adv.  
Ms. M. Indrani, Adv.  
Mr. Indra Ma kwana, Adv.  
  
Mr. L.K. Pandey, Adv.  
  
Mr. Mohan Pandey, Adv.

Mr. Ravindra Bana, Adv.

Mr. Bhupender Yadav, Adv.  
Mr. R.C. Kohli, Adv.

Mr. Manu Mridul, Adv.  
Mr. Pranav Vyas, Adv.  
Mr. Anat Vats, Adv.  
Mr. Surya Kant, Adv.  
19

Mr. V. Shekhar, Sr. Adv.  
Mr. K.L. Janjani, Adv.  
Dr. Vinod Tewari, Adv.  
Mr. Pankaj Kr. Singh, Adv.  
Mr. V.K. Mathur, Adv.

Respondent-In- Person

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Mr. Anil Nag, Adv.

Mr. Naresh Kumar, Adv.

Mr. M.S. Nargolkar, Sr. Adv.  
Mr. Amey Nargolkar, Adv.  
Mr. D. M. Nargolkar, Adv.

Mr. Dhiraj Sammi, adv.  
Mr. Balraj Dewan, Adv.

Dr. Manish Singhvi, Adv.  
Mr. P.V. Yogeswaran, Adv.

Ms. K. Sarada Devi, Adv.

Mr. K. Vijayan, Adv.  
Mr. Debasis Misra, Adv.

Mr. Akhilesh Kumar Pandey, Adv.  
Ms. Shalini Chandra, Adv.

Mr. B. K. Satija, Adv.

Mr. Varinder Kumar Sharma, Adv.

Mr. Ajit Kumar Pande, Adv.  
Mr. Pradeep Kumar Yadav, Adv.

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Mr. Kamal Mohan Gupta, Adv.

Mr. Jatin Zaveri, Adv.

Mr. Ajay Choudhary, Adv.  
Mr. Ram Babu, Adv.  
Mr. Ravi Shankar Dwivedi, Adv.

Mr. Anoop Kr. Srivastava, Adv.  
Mr. Rakesh Kr. Khare, Adv.  
Mr. Mukesh Sharma, Adv.  
Mr. Rameshwar Prasad Goyal, Adv.

Mr. Kuldip Singh, Adv.  
Mr. R. K. Pandey, Adv.  
Mr. T.P. Mishra, Adv.  
Mr. H.S. Sandhu, Adv.

Mr. R. K. Gupta, Adv.  
Mr. S.K. Gupta, Adv.  
Mr. Shekhar Kumar, Adv.

Mr. Puneet Jain, Adv.  
Mr. A.V. Kotenath, Adv.  
Mrs. Pratibha Jain, Adv.

Mr. Rishi Malhotra, Adv.

Mr. Satish Chand Gupta, Adv.

Smt. Laxmi Arvind, Adv.  
Mrs. Poonam Prasad, Adv.

Mr. Shakeel Ahmad, Adv.  
Mr. A. Intizar, Adv.

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Mr. Aribam Guneshwar Sharma, Adv.  
Mr. Narhari Singh, Adv.  
Mr. Amit Bhandari, Adv.  
Mr. Vikas Mehta, Adv.

Mr. Gaurav Agrawal, Adv.  
Mr. S.K. Keshote, Sr. Adv.  
Mr. Sarad Kumar Singhania, Adv.  
Ms. Rashmi Singhania, Adv.  
Mr. H.D. Thanvi, Adv.

Ms. Aishwarya Bhati, Adv.  
Mr. Himanshu Singh, Adv.

Gp. Capt. Karan Singh Bhati, Adv.  
Ms. Aishwarya Bhati, Adv.  
Ms. Rekha Giri, Adv.  
Ms. Sweta Rani, Adv.

UPON hearing counsel the Court made the following  
O R D E R

SL P(C) Nos. 22506- 22509 / 2006, 20134 / 2005, 5799/ 2005,  
5366 / 2006, 95/2006, 18922 / 2005, 21764 / 2005, 15925 / 2006,  
14389 / 2005, 16357- 58/2005, 4099/ 2006, 11869 / 2007,  
20916 / 2005 are delinked and to be listed in the third week of March,  
2009.

After hearing the learned counsel for the parties for some  
time the Court reserved its orders in rest of the matters.

Delay condoned.

Applications for intervention and impleadments  
are disposed of.

Application for substitution and bringing on record of the

Lrs. of respondents are allowed.

(Shashi Sareen)                      (Suman Wadhwa)                      (Shashi Bala Vij)  
Court Master      Court Master                      Court Master

Note: Written submissions may be filed by 2/3 / 2009.